

Shri Manubhai Shah: If one wants to go into the past, I can say that we all learn by experience. These gigantic projects are not just simple things. We have now tidied up the whole thing. Practically every factory, except Nepa, is showing very creditable results.

Shri Nath Pal: It was stated in this House that some gift machinery installed in the H.M.T. has affected production and is creating a crisis.

Shri Manubhai Shah: I explained that matter.

Mr. Speaker: He has already explained that. Next question.

Nuclear Weapons Tests

*384. **Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 1089 on the 8th December, 1958 and state:

(a) the stage at which the resolution urging a moratorium on nuclear weapons tests, submitted by Britain, U.S.A., and other nations to the United Nations, is at present; and

(b) the stand taken by the Government of India in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan: (a) Since the resolution was adopted by the General Assembly on 4th November 1958, the only progress known to us are the conferences in Geneva. There were two conferences: one on the Suspension of Nuclear Tests, and the other on Surprise Attacks. The second conference was adjourned before Christmas 1958 and has not met again. According to our information, the first conference on Nuclear Tests is still meeting and some progress has been made. We hope that at least this conference will reach agreement before long.

(b) The Indian Delegation abstained from voting on this resolution.

Shri D. C. Sharma: May I know why the Indian Delegation abstained from voting on this resolution when it is the policy of the Government of India to have such tests banned?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The Indian Delegation had itself moved a resolution on this subject previous to this. It was rejected. Thereupon this came up. This is somewhat different and therefore we abstained. We had expressed our position clearly in the resolution we had ourselves moved. In this particular resolution, we said we would accept anything which takes us further by agreement of the parties concerned. Where there was no such agreement, there was no particular point in our voting when we have put out our own resolution.

Shri Hem Barua: What are the basic differences between the resolution that we tabled and the one that was adopted on which we abstained?

Shri Jawaharlal Nehru: It runs into three or four pages.

Shri Hem Barua: I do not want the whole of it. I want only the basic difference.

Shri Jawaharlal Nehru: I cannot, in a sentence or two explain the difference. I have got them here and it will be too long if I read the whole thing. I will send them to the hon. Member if he likes.

Indian High Commission Office,
London

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*385. { Shri Supkar:
Shrimati Ila Palchoudhuri:
Dr. Ram Subhag Singh:
Shri Kodiyar:
Shri Narayanankutty Menon:
Shri Raghunath Singh:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 681 on the 8th December, 1958 regarding study team to examine

the staffing problem of High Commission for India in London and state:

(a) whether the study team has since submitted its report; and

(b) if so, whether any concrete measures to cut down the expenditure in the Indian High Commission in London have been suggested by the team?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b) The Work Study team has not yet submitted its final report which is expected in April. They have submitted a number of interim reports suggesting certain economies evaluated at nearly Rs 5 lakhs per annum. These interim reports are under the consideration of the High Commissioner, the Ministry of External Affairs and the other Ministries concerned.

Shri Supakar: Regarding these interim reports, have any recommendations of economy been given effect to by the Government?

Shrimati Lakshmi Menon: Yes, Sir. Certain recommendations were made and they were accepted by the High Commission as well as the External Affairs Ministry. The other Ministries concerned are considering the matter.

Shri Supakar: How much saving has been effected as a measure of economy?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The figure is Rs 5 lakhs per annum. That is to say, a full year's working will lead to an economy of Rs 5 lakhs. I am not aware as to what percentage of the proposal has been agreed to. It is hoped that it will be more .. (*Interruptions*).

Shri Jadhav rose—

Mr. Speaker: Order, order. The hon. Member has not tabled the question but wants to ask a supplementary in respect of every question.

Shri Jadhav: I have asked only one question.

Mr. Speaker: I must give preference to hon. Members who have tabled the question. **Shri Kodiyam.**

Shri Kodiyam: My question has been covered.

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि इस वक्त बड़ा कितना खर्च हो रहा है और रिपोर्ट की खास खास बातें क्या हैं जिनके बारे में कहा गया है कि वे खत्म कर दी जायें ?

श्री जवाहरलाल नेहरू : जहाँ तक खास खर्च की बातों का सम्बन्ध है, यह एक बहुत लम्बी रिपोर्ट है, और खर्च जो हो रहा है वह बार बार आप के सामने पेश हो चुका है। पूरी फेह्रिस्त है। वहाँ कितना खर्च होता है यह इस वक्त मेरे दिमाग में नहीं है।

Shri Jadhav: If there is any likelihood of the reduction of the staff, may I know whether the locally-recruited staff will be retrenched in preference to Indian nationals?

Shri Jawaharlal Nehru: There is always an attempt at the reduction of the staff. Naturally, to some extent the proposals are for the reduction of some of the staff. As to what is to be reduced will depend upon the nature of the work.

Very often it so happens that it is cheaper to have local staff there than to send someone from here.

Gas Supply to Calcutta

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*388. { **Shri Panigrahi:**
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri R. C. Majhi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to connect Calcutta with a gas grid from Durgapur;

(b) whether the proposed Durgapur gas has been sanctioned by the Central Government;